

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3736
TO BE ANSWERED ON THE 9TH AUGUST, 2016

UTILISATION OF FUND UNDER PMKSY

3736. ADV. M. UDHAYAKUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is true that the Government has extended the deadline by a month for States to utilise the fund under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) for implementation of micro irrigation projects;
- (b) if so, the details thereof;
- (c) whether the Government is considering to divert the unutilized funds to States that showed better utilisation; and
- (d) if so, the details thereof ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (d): Funds are sanctioned to the States under Pradhan Mantri Krishi Sinchai Yojana (PMKSY) based on the approved Annual Action Plan and performance of the States. No specific deadline is fixed for utilization of funds released under the scheme. The unutilized funds of previous year's release are normally revalidated for use for the approved programme. During the year 2016-17, Rs.1500 crore has been allocated to different states for implementation of micro irrigation under PMKSY.
